

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and postings are hereby made in official exigency, with immediate effect:

S. No.	Name & Emp. Code	From	To
01	Sh. Harish Ahlawat, Sr.PA EC:3368	Sr. PA in Office Pool, Central, Tis Hazari Courts, Delhi	Sr. PA in Website Section, Central, Tis Hazari Courts, Delhi
02	Sh. Kuldeep Kumar, JA EC: 86758400	Ahlmad in the court of Sh. Deepak Kumar-I, ACMM-01, Central, Tis Hazari Courts, Delhi	JA in IT Cell, Central, Tis Hazari Courts, Delhi
03	Sh. Pitamber, JA EC: 89294960	JA in Website Section, Central District, Tis Hazari Courts, Delhi	Ahlmad in the court of Sh. Deepak Kumar-I, ACMM-01, Central, Tis Hazari Courts, Delhi
04	Sh. Surender Singh Negi, SJA EC: 86583091	Branch Incharge in Record Room (Crl.), Central, Tis Hazari Courts, Delhi	Branch Incharge in Administration Branch-II (HQs), Tis Hazari Courts, Delhi
05	Ms. Shivani Bhatnagar, JA EC: 41509835	Reader in the court of Ms. Mayuri Singh, PO MACT, East, Karkardooma Courts, Delhi	JA in Filing Section Branch, North, Rohini Courts, Delhi
06	Sh. Chander Kant Babbar, JA EC:13621	JA in Filing Section Branch, North, Rohini Courts, Delhi	Reader in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPR, SEBI), West, Tis Hazari Courts, Delhi
07	Sh. Lalit Kumar Yadav, JA EC: 22888550	Reader in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPR, SEBI), West, Tis Hazari Courts, Delhi	Reader in the court of Ms. Mayuri Singh, PO MACT, East, Karkardooma Courts, Delhi
08	Sh. Mahesh Kumar, JA EC: 20739629	Reader in the court of Sh. Ankur Jain, ADJ-02, Shahdara, Karkardooma Courts, Delhi	Reader in the court of Ms. Preeti Agrawal Gupta, PO MACT-02, North, Rohini Courts, Delhi
09	Sh. Naresh Kumar, JA EC: 44015179	Reader in the court of Ms. Preeti Agrawal Gupta, PO MACT-02, North, Rohini Courts, Delhi	Ahlmad in the court of Sh. Amit Bansal, ASJ (SC POCSO)-01, West, Tis Hazari Courts, Delhi
10	Sh. Ashwani Kumar, JA EC: 62116780	Ahlmad in the court of Sh. Amit Bansal, ASJ (SC POCSO)-01, West, Tis Hazari Courts, Delhi	Reader in the court of Sh. Ankur Jain, ADJ-02, Shahdara, Karkardooma Courts, Delhi
11	Sh. Atul Kotnala, JA EC:96640897	Reader in the court of Sh. Anil Kumar, Judge, Family Courts, South-West, Dwarka courts, Delhi <i>(in diverted capacity)</i>	JA in Administration Branch-II (HQs), Tis Hazari Courts, Delhi
12	Ms. Neha Phuloria, JA EC: 61154763	Ahlmad in the court of Ms. Prabh Deep Kaur, Ld. ASJ (FTSC) (POCSO), South-East, Saket Courts.	Reader in the court of Sh. Anil Kumar, Judge, Family Courts, South-West, Dwarka courts, Delhi <i>(in diverted capacity)</i>
13	Sh. Samir, JJA EC:23238112	JJA in Administration Branch-II (HQs), Tis Hazari Courts, Delhi	JJA in Office Pool, South-East, Saket Courts, Delhi

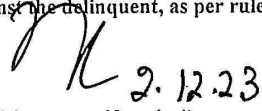


14	Sh. Kuldeep Singh Gosain, JA EC: 70174350	Ahlmad in the court of Sh. Gautam Manan, ASJ-05-cum-Electricity, East, Karkardooma Courts, Delhi	JA in Recruitment Cell, Central, Tis Hazari Courts, Delhi
15	Sh. Jeet Kumar Sohra, JA EC:12529	JA in Office Pool, Administration Branch, West, Tis Hazari Courts, Delhi	JA in Office Pool, Administration Branch, East, Karkardooma Courts, Delhi
16	Sh. Brijesh Gupta, JA EC: 53123633	JA in Filing Section Branch, New Delhi District, Patiala House Courts, New Delhi	JA in ACR Cell, Central, Tis Hazari Courts, Delhi
17	Sh. Deepak Mathur, JA EC:13208	JA in ACR Cell, Central, Tis Hazari Courts, Delhi	JA in Administration Branch-II (HQs), Tis Hazari Courts, Delhi
18	Sh. Kaushal Kishore, JA EC: 75123879	JA in Administration Branch-II (HQs), Tis Hazari Courts, Delhi	JA in Filing Section Branch, New Delhi District, Patiala House Courts, New Delhi

Note: (a) Ms. Meena Bhatia (EC: 69871169), SJA in Record Room (Crl.) is hereby nominated as Branch-in-charge, Record Room (Criminal), Central, Tis Hazari Courts, Delhi.

(b) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(c) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

 2.12.23

(Narottam Kaushal)
Principal District & Sessions Judge-(HQs)
Tis Hazari Courts, Delhi

No. 89178-258 F.97(30-III)/P&T/Admn.I&II/HQs/2023/ Dated, Delhi the 02 DEC 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, Delhi.
3. The Officer/Officer In-Charge concerned.
4. The Personal Office of the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
7. The Dealing Assistants, Personal File, Leave & LAYE 1.3 Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
8. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
10. The officials concerned for immediate compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

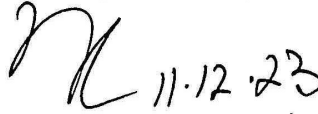
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In pursuance of transfer order No. 89178-258/F.97(30-III)/P&T/Admn.I&II/HQs/2023 dated 02.12.2023 all the officials who are yet to comply with the even dated order *are hereby stand relieved from their respective transferor stations with immediate effect.*

Note: 1. Failure to comply with the immediate order will make such official/s liable for punitive action under extant rules and such delinquents shall be placed under suspension forthwith, without any further notice.

2. Transferred officials shall be duly handing over the charge of all the Court records in their custody alongwith the Computer Hardware and other peripherals, if any, before relinquishing their duties at their respective transferor stations.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

33449-33504

No. _____ P&T/Admn-II/HQs/Delhi/2023 Dated, Delhi the 11/12/2023

19 11 DEC 2023

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9. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
10. The officials concerned for immediate compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi